

ITEM NO.803  
(Mentioning)

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 24105/2023

(Arising out of impugned judgment and order dated 13-10-2023 in FA No. 149/2020 passed by the High Court of Judicature at Allahabad)

PRATIBHA JHA

Petitioner(s)

VERSUS

ASHOK JHA

Respondent(s)

Date : 07-12-2023 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY  
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Petitioner-in-person  
Ms. Christi Jain, AOR

For Respondent(s)

UPON being mentioned the Court made the following

O R D E R

Upon being mentioned by Ms. Christi Jain, learned Amicus Curiae, list on 12.12.2023.

(NITIN TALREJA)  
COURT MASTER (SH)

(KAMLESH RAWAT)  
ASSISTANT REGISTRAR